

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 140 OF 2018

Dated: 13th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

Power Grid Corporation of India Limited **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-2

ORDER

The matter could not reach before the bench.

As agreed by the learned counsel appearing for the parties, list the matter for hearing on **31.07.2019.**

(S.D. Dubey)
Technical Member
Pr/kt

(Justice Manjula Chellur)
Chairperson